

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 183 of 2020**

**In the matter of:**

**Jagdish Prasad Sarda**

**....Appellant**

**Vs.**

**Allahabad Bank**

**....Respondent**

**Present:**

**Appellant: Mr. S. Nandakumar, Advocate.**

**Respondent: Mr. Abhishek Sharma, Ms. Anisha Mahajan and Mr. Atul Sharma, Advocates for R1.**

**ORDER**  
**(Through Virtual Mode)**

**22.07.2020:** Since the hearing is being conducted through Virtual Mode and the learned counsel for the Appellant is unable to join the proceedings due to technical reason, let the appeal be listed for consideration at pre-admission stage on 13<sup>th</sup> August, 2020.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*AR/g*